

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.1193
TO BE ANSWERED ON 02.05.2016**

Safety of Children in Schools

†1193. SHRI A.T. NANA PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken cognizance of a large number of incidents of children being subjected to physical abuse, assault and punishment in schools across the country;
- (b) if so, the details thereof, State/UTwise during the last three years; and
- (c) the steps taken/proposed to be taken by the Government to check such incidents in schools?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): Section 17, sub-sections 1 and 2 of RTE Act, 2009 states " No child shall be subjected to physical punishment or mental harassment. Whoever contravenes the provisions of sub-section (1) shall be liable to disciplinary action under the service rules applicable to such person." Ministry of Human Resource Development, Department of School Education & Literacy has issued guidelines in October, 2014 to state Governments for safety and security of school children. These guidelines are available on www.mhrd.gov.in. Central Board of Secondary Education (CBSE) receives sporadic complaints from time to time with regard to incidents of physical abuse, assault and punishment in its affiliated schools. A statement indicating State/UTwise complaints received during last three years is annexed. Under CBSE Affiliation Bye-Laws the school Managing Committee has been empowered to place an employee under suspension, if he/she is charged with cruelty with any student or employee of the school. The Board has also issued circulars for prevention of incidents of punishment in its affiliated schools in February, 2014 and May, 2014. Circulars are available on CBSE website www.cbse.nic.in.

**Statement referred to in reply to LSUS No. 1193 for 02.05.2016
indicating State/UTwise complaints received during last three years**

S. No.	State	No. of Complaints received
2013		
1	Madhya Pradesh	01
2	Tamil Nadu	02
2014		
1	Haryana	01
2	Punjab	02
2015		
1	Assam	01
2	Chhattisgarh	01
3	Delhi	03
4	Haryana	01
5	Himachal Pradesh	01
6	Jammu Kashmir	01
7	Karnataka	01
8	Madhya Pradesh	04
9	Punjab	02
10	Rajasthan	01
11	Tamil Nadu	01
12	West Bengal	01